

OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, YAVATMAL.

OFFICE ORDER No.440/2021 DATED 03-07-2021

Read:-

Outward No. 4884
District Court, Yavatmal
Date 03-07-2021

1. Hon'ble High Court SOP Circular dated 16-04-2021.
2. Hon'ble High Court SOP Circular dated 09-06-2021.
3. Hon'ble High Court SOP Circular dated 01-07-2021.
4. The District Disaster Management Authority, Yavatmal letter No. गृहशाखा/डेस्क.१२/कावि/६२५/२०२१, dated 26-06-2021.
5. District Court, Yavatmal Order dated 28-06-2021.
6. District Court, Yavatmal Order No.439/2021, dated 02-07-2021.

The undersigned is calling back the order referred at Sr.No.6 above. In view of directions issued by the Hon'ble High Court by its Circular under reference at Sr. No. 3, the undersigned, in partial modification of earlier order referred at Sr.No.5 regarding functioning of all the Courts in the Judicial District Yavatmal, is passing the following order :-

1. The Bar Room/s within the premises of the Courts remain open during the Court working hours with following protocols to be strictly adhered to by the Advocates -
 - a) Advocates are permitted to use such Bar Room/s with 50% of its sitting capacity.
 - b) Such Bar Room should have cross ventilation.
 - c) The Advocates using the Bar Room/s should wear two masks and shall strictly follow the Covid appropriate behaviour.
 - d) It shall be the responsibility of the respective Bar Association to ensure that all the above protocols are followed strictly.
2. Any single breach of the above said protocols, may be liable to close down such Bar Room/s.
3. All the Courts within Judicial District Yavatmal shall remain open / functional on every 1st, 3rd and 5th working Saturday.
4. All the other provisions of the High Court Circular dated 09-06-2021 read with Circular dated 16-04-2021 shall apply mutatis mutandis.
5. All other contents of the District Court office order dated 28-06-2021 referred at Sr.No.5 will remain unchanged.

Above order shall come in force w.e.f. 05th July, 2021 and shall remain in force until further order.



(K.R. Pethkar)
Principal District Judge,
Yavatmal.

Dated 03-07-2021

Copy forwarded with compliment :-

- 1) The Collector, Yavatmal,
- 2) The Superintendent of Police, Yavatmal,
- 3) The Superintendent, Central Jail Yavatmal,
- 4) The District Judge-1 & A.S.J, Yavatmal/Pusad/Darwha/Kelapur,
- 5) The District Judge-2 & A.S.J, Yavatmal/Pusad,
- 6) The Judge, Family Court, Yavatmal,
- 7) The Adhoc District Judge-1 & A.S.J, Darwha,
- 8) The Extra Jt. District Judge & A.S.J, Yavatmal
- 9) The Member, Industrial Court, Yavatmal,

K.R. Pethkar

Principal District Judge,
Yavatmal.

- 10) The Judge, Labour Court, Yavatmal,
- 11) The Asstt. Charity Commissioner, Yavatmal.
- 12) The Civil Judge (Sr.Dn.) Yavatmal/Pusad/Darwha/Kelapur,
- 13) The Jt. Civil Judge (Sr.Dn.) Yavatmal/Pusad/Darwha
- 14) The 2nd Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 15) The 3rd Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 16) The 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 17) The Chief Judicial Magistrate, Yavatmal,
- 18) The Secretary, D.L.S.A., Yavatmal,
- 19) The Civil Judge (Jr.Dn.) & J.M.F.C., Wani/ Maregaon/ Ghatanji/Kalamb
Babhulgaon/Ner/Digras/Mahagaon/Umarkhed/Arni/Zari Jamni/Ralegaon,
- 20) The Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/ Pusad/ Kelapur/Darwha
/Arni/Wani/Digras/Umarkhed/Ralegoan,
- 21) The 2nd Jt. C.J.J.D.& J.M.F.C, Yavatmal/Pusad/Kelapur/Darwha/
Umarkhed /Wani
- 22) The 3rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 23) The 4th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad/ Darwha,
- 24) The 5th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 25) The 6th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 26) The 7th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 27) The 8th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 28) The 9th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 29) The 10th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 30) The President, Bar Association, Yavatmal/Pusad/Darwha/Kelapur/Wani/
Maregaon/ Ghatanji/Kalamb/ Babhulgaon/Ner/Digras/Mahagaon
/Umarkhed /Arni/Zari Jamni/Ralegaon,
- 31) The District Govt. Pleader, Yavatmal,
- 32) The Registrar, District Court, Yavatmal,
- 33) The Court Manager, District Court, Yavatmal
- 34) The Supdt. to C & F/ Judl. District Court Yavatmal.
- 35) The Asstt Supdt to Admn/R.R. Section, District Court, Yavatmal
- 36) The Bench Clerk to Principal District Judge, Yavatmal,
- 37) The Statistical Writer, District Court Yavatmal.
- 38) The Civil/Criminal Appellate Clerk District Court, Yavatmal.
for information and necessary action.

[Signature]

Registrar
District Court, **Yavatmal.**